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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/193/2018

PETITION NUMBER : CP/14/2017

NAME OF THE PETITIONER(S) : KIMS BELLEROSE INSTITUTE OF MEDICAL SCIENCES &
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NAME OF THE RESPONDENT(S) : JUBY M.DEVASIA

SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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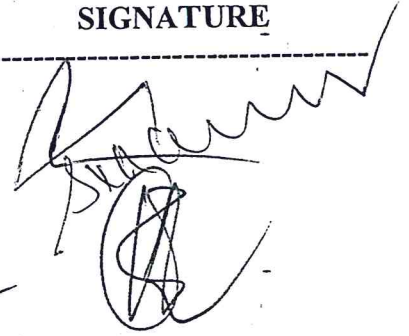
MAHESH KUMAR

Applicant

DR. K. S. RAVICHANDRAN PCS
Adv. S. [unintelligible] for
KSR Co

Applicants

Respondents



ORDER

Counsel for Petitioner present. PCS representing the Respondents present. Heard submissions. **Order is reserved.**

-scr-
(S VIJAYARAGHAVAN)
Member (Technical)

-scr-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp